Annexure-9(Not Applicable)
Name of the corporate debtor: TEJASWINI ENGINEERING PRIVATE LIMITED Date of commencement of CIRP: 1st March 2021; List of creditors as on:20 April 2021

 $List\ of\ other\ creditors\ (Other\ than\ financial\ creditors\ and\ operational\ creditors)$ 

														(Amount in V	_
No.	Name of	Identificat		Detail					Details of	Amount	Amount of	Amoun	Amount of	Remarks, i	if
	creditor	ion No.	s of		1				claim	of	any mutual	t of	claim	any	ı
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of	contingen	dues, that	claim	under		ı
			receipt	claimed	claim	claim	covered by	related	voting	t claim	may be set-	not	verification		ı
					admitted		guarantee	party?	share in		off	admitte			ı
									CoC			d			ı
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